

**LOK SABHA SECRETARIAT**  
**(TABLE OFFICE-B)**

**PARLIAMENT HOUSE**  
**NEW DELHI-110001**

**No. 32000**


**Dated the 11<sup>th</sup> March, 2020**

**CIRCULAR**

**Subject: Termination of suspension of members from the service of the House under Rule 374.**

The suspension of **Shri Gaurav Gogoi, Shri T.N. Prathapan, Adv. Dean Kuriakose, Shri Rajmohan Unnithan, Shri Benny Behanan, Shri Manickam Tagore B and Shri Gurjeet Singh Auja**, MPs ordered by the House on 05.03.2020 for the remaining period of the session has been terminated with immediate effect i.e., 11 March, 2020 on the motion moved by the Hon'ble Minister of State for Parliamentary Affairs and adopted by the House today i.e. 11 March, 2020.

2. All Branches may see for information and necessary action.

  
**(ASHOK SINGH SAJWAN)**  
**DIRECTOR**

To

All Officers/All Branches